GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2558
ANSWERED ON:12.03.2010
ANGANWADI CENTRES
Das Shri Bhakta Charan;Ram Shri Purnmasi

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): whether there is a gap between the sanctioned and operational Anganwadi Centres(AWCs);
- (b): if so, the details thereof along with the steps taken by the Government to operationalise the remaining AWCs;
- (c): whether the Government has made budgetary provisions for providing training to Anganwadi workers/helpers and other functionaries under the Integrated Child Development Services (ICDS) Scheme; and
- (d): if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a)& (b): Out of 13.56 lakhs Anganwadi Centres (AWCs)/ mini-AWCs sanctioned, about 11.04 lakhs AWCs/ mini-AWCs have become operational as on 31.12.2009. Ministry of WCD is regularly monitoring and reviewing the implementation of ICDS Scheme with the State Government/UT Administrations and requesting them to take all required administrative measures for an early operationalisation of sanctioned AWCs/mini-AWCs.
- (c) & (d) : The budgetary provisions for ICDS (General) includes training component for Anganwadi workers/Helpers & other functionaries. A provision of Rs.100/- crore has been earmarked for training in 2009-10.